

LOK SABHA

Friday, April 18, 1969; Chaitra 28, 1891
(Saka).

*The Lok Sabha met at Eleven of the
Clock.*

[MR. SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

SHRI SITA RAM KESRI : On a Point
of order.....

MR. SPEAKER : No point of order
during Question Hour. I shall allow you a
supplementary.

मध्यावधि चुनावों के सम्बन्ध में दौरे पर गए
मंत्रियों के साथ सरकारी पदाधिकारी

*1171. श्री श्रीमप्रकाश त्यागी :

श्री राम स्वरूप बिष्टार्षी :

श्री नारायण स्वरूप शर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा
करेंगे कि :

(क) मध्यावधि चुनावों के दौरान
कितने केन्द्रीय मंत्री चुनाव दौरों पर गये थे
तथा उनमें से प्रत्येक के साथ कितने सरकारी
अधिकारी गये थे ;

(ख) इन दौरों के लिये कर्मचारियों को
दैनिक भत्ते तथा यात्रा भत्ते के रूप में
क्रमशः कितनी-कितनी राशि दी गई थी ;

(ग) क्या सरकार सत्तारूढ़ दल से
इस राशि को वसूल करने के प्रयत्न पर विचार
करेगी ; और

(घ) यदि नहीं, तो उसके क्या कारण
हैं ?

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. S. RAMASWAMY) : (a) and (b). The
information is being collected and will be
laid on the Table of the House.

(c) and (d). Even while a Minister is on
election tour, he continues to be in charge
of public affairs and has to attend to several
official matters. He can therefore, take his
Personal Assistants and peons with him on
such tours in order to facilitate the dis-
charge of his official duties. Such staff is
entitled to draw travelling allowance as
for journeys on official tour. The ques-
tion of recovering the amount paid to
the employees as daily allowance and
travelling allowance in connection with
these tours from the party in power does
not therefore, arise.

श्री श्रीम प्रकाश त्यागी : अध्यक्ष
महोदय, मैं जानना चाहता हूँ कि जब
मंत्रीगण ग्राम चुनावों या मध्यावधि चुनावों
के अवसर पर शुद्ध रूप से चुनाव के उद्देश्य
को लेकर ही दौरों पर जाते हैं उस समय
उनके साथ प्लेन-क्लोड सी० आई० डी०
और पुलिस के आदमी और पर्सनल स्टाफ
के आदमी जाते हैं तो उनके भत्ते आदि
पर जितना खर्चा होता है वह सत्तारूढ़
पार्टी देती है या गवर्नमेन्ट की ओर से
दिया जाता है ?

SHRI K. S. RAMASWAMY : Sir,
even while the Ministers go on tour for

election purposes, they have to discharge their official duties. They are not debarred from this. So, they take their P.As. and Peons with them. So, there is no question of recovering the amount from the Party.

श्री श्रीम प्रकाश त्यागी : जब यहां से प्रधान मन्त्री जाती हैं तो सैकड़ों सी० आई० डी० (प्लेन-क्लोड) के आदमी जाते हैं, और जहां पर वे जाती हैं उस जिले के ही नहीं बल्कि चारों तरफ की जिलों की सी० आई० डी० और पुलिस के आदमी आते हैं जबकि वे केवल चुनाव के दृष्टिकोण से ही गई हुई होती हैं। मुझे इस बात पर भी एतराज नहीं है, जब प्रधानमंत्री या अन्य मंत्री जायें तो उनके इन्तजाम के लिए सरकारी आदमी आयें बड़ी खुशी के साथ लेकिन उनपर जो खर्चा होता है, चूंकि गवर्नमेन्ट से उस काम का कोई ताल्लुक नहीं रहता, वह खर्चा सत्तारूढ़ पार्टी क्यों न दे ? इस बात का आप उत्तर दीजिए।

SHRI SHEO NARAIN : It is their duty to protect their Prime Minister.

SHRI K. S. RAMASWAMY : It is the duty of the State Government to protect the Prime Minister or other VIPs who go on any tour. Officers accompanying them are not expected to take part in the election campaign either directly or indirectly. They have to be impartial. There is no question of recovering any amount from any party.

SHRI BAL RAJ MADHOK : I seek your protection...

MR. SPEAKER : What I have been able to gather is that there is no question of recovering the expenses from the Party.

SHRI BAL RAJ MADHOK : When the Prime Minister goes on election tour, she goes as Congress leader and the Congress has its own protection. We go as Jan Sangh leaders and we have our own protec-

tion. But when officials go in thousands and hundreds, who makes payment for their expenses ? The Prime Minister may take about one thousand people. But who pays their expenses ?

SHRI K. S. RAMASWAMY : Government protection is given not only to the Prime Minister, but also VIPs and M.Ps...(Interruptions)

SHRI N. K. SOMANI : Which M.P. is given protection ?

श्री श्रीम प्रकाश त्यागी : अध्यक्ष महोदय, मैं स्पेसिफिक क्वेश्चन करना चाहता हूँ। मध्यावधि चुनाव में प्रधान मन्त्री जी जहां जहाँ दौरे पर गई वहां उनके साथ प्लेन क्लोड सी० आई० डी० का कितना स्टाफ गया और कितना उनका पर्सनल स्टाफ गया और उनकी तनख्वाह, भत्ते और किराये इत्यादि पर कुल कितना एस्टीमेट आपकी दृष्टि से बैठा है, वह बताने की कृपा कीजिए ?

SHRI K. S. RAMASWAMY : I cannot say how many people accompanied her on a particular occasion. But due protection was given to her.

SHRI S. K. TAPURIAH : We seek your protection now.

MR. SPEAKER : No protection from me.

श्री जार्ज करनेन्डीज : अध्यक्ष महोदय, आप क्वेश्चन का पार्ट (बी) देखिए उसमें स्पेसिफिक प्रश्न पूछा गया है। मन्त्री महोदय उसका स्पेसिफिक उत्तर दें।

MR. SPEAKER : After all, they may not know how many people went with the Prime Minister, how many CID and other staff went. They may not have the information readily.

SHRI BAL RAJ MADHOK : But this was the very question tabled.

MR. SPEAKER : Even in answer to that, he has said they are collecting the information and will place it on the Table.

AN HON. MEMBER : How long they will take ?

MR. SPEAKER : Because the Prime Minister went to so many places, naturally they will take time to collect details.

श्री रामस्वरूप बिद्यार्थी : अध्यक्ष महोदय, इस क्वेश्चन की नोटिस दिसम्बर में दी गई थी—दिसम्बर से लेकर अप्रैल तक चार महीने हो गए हैं—तो सरकार को अभी और कितना समय चाहिए ?

मंत्री महोदय कहते हैं कि एलेक्शन दौरे पर जो मिनिस्टर्स जाते हैं वे उस वक्त पब्लिक का काम करने के लिए जाते हैं इसलिए कुछ सरकारी कर्मचारी उनके साथ जाने आवश्यक हैं। मैं जानना चाहता हूँ कि जब प्रधान मंत्री दौरे पर गईं तो क्या यह हकीकत नहीं है कि प्रधान मंत्री के पर्सनल सेक्रेटरी मि० कपूर ने यू०पी० के अन्दर जाकर एक मीटिंग में उद्घाटन किया और कांग्रेस के हक में भाषण भी दिया, पेपर्स में भी वह चीज आई? अगर यह चीज सही है तो मैं जानना चाहता हूँ कि जितने सरकारी कर्मचारी हैं, क्या सरकार उनका दुरुपयोग अपनी पार्टी के काम के लिए करना बन्द नहीं करेगी? अगर नहीं करेगी तो फिर क्या उसका परिणाम यह नहीं होगा कि देश में भ्रष्टाचार फैल जायेगी और एलेक्शन ठीक ढंग से नहीं हो पायेंगे ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री बिद्या चरण शुक्ल) : मैं अधिकृत रूप से कह सकता हूँ कि कोई भी सरकारी अधिकारी ने ऐसा काम नहीं किया जैसा कि माननीय सदस्य कह रहे हैं।

श्री तुकम चन्द कछवाय : उसका भाषण अखबार में आया है।

श्री बिद्या चरण शुक्ल : मैं इसका खंडन करता हूँ। किसी सरकारी अधिकारी ने ऐसा काम नहीं किया।…… (श्ववधान)……

श्री रामस्वरूप बिद्यार्थी : अध्यक्ष महोदय, मैंने यह पूछा था कि दिसम्बर में सवाल की नोटिस दी थी, चार महीने के बाद भी जवाब नहीं दिया तो अभी और कितना समय चाहिए ?

दूसरी बात यह है कि ये कहते हैं कि पब्लिक के काम के लिए गई जबकि अखबार में ये नोटिस निकलती है कि प्रधान मंत्री का एक्शन टूवर है तो फिर उसमें सरकारी कार्य का कहीं सवाल पैदा होता है? मैं जानना चाहता हूँ कि अगर एलेक्शन टूवर में सरकारी कर्मचारी और तमाम दूसरा पैराफर्नेलिया जाता है तो वह पब्लिक का कौन सा काम करता है, वह बताने की कृपा करें।

श्री बिद्या चरण शुक्ल : अगर माननीय सदस्य मूल उत्तर को सुनते तो फिर इतने प्रश्न पूछने की तकलीफ नहीं उठानी पड़ती।

उसमें साफ कह दिया है कि जब भी कोई मंत्रीगण बाहर जाते हैं दौरे पर तो यह नहीं होता कि मंत्री का काम ही नहीं करते, उन्हें सरकारी काम भी करना पड़ता है, वे चाहें एक दिन के लिए दौरे पर जायं या दस दिन के लिए दौरे पर जायं। चूंकि उनको कुछ न कुछ काम करना पड़ता है और वे उस कार्य को सुविधापूर्वक कर सकें इसलिए कुछ सरकारी अधिकारियों को जोकि उनके स्टाफ में रहते हैं उनको भी ले जाना पड़ता है। जो उनके साथ निजी स्टाफ जाता है वह सरकारी काम के सिलसिले में ही जाता है, एलेक्शन के काम के सिलसिले में नहीं जाता है। चूंकि वे सरकारी काम के लिए ही जाते

हैं इसलिए जो खर्चा उन पर होता है वह सरकार देती है।

SHRI RANGA : That is far-fetched.

SHRI PILOO MODY : Is he suggesting that they do not work in Delhi ?

श्री नारायण स्वरूप शर्मा : मन्त्री महोदय ने अभी कहा कि एक मिनिस्टर हमेशा आफिशल इयूटी पर ही रहता है। बस्ती जिले में जब इन्दिरा जी गई थीं तो वहां पर प्राइम मिनिस्टर का आफिशल काम जो कुछ भी उन्होंने किया होगा, उसका तो कोई पता नहीं लेकिन एलेक्शन के सम्बन्ध में जो वहां पर मंच बना था जहां से कि उन्होंने एलेक्शन मीटिंग एड्रेस की थी, उसको पी. डब्ल्यू. डी. के इंजीनियर्स ने बनाया था और मैंने स्वयं उसको बनते हुए देखा था। इसके अतिरिक्त नेहरू जी के समय में जो कभी नहीं हुआ वह बस्ती के बाजार में दोनों श्रीर बुडेन वैरियस लगा दिए गए, प्रधान मंत्री की सुरक्षा के लिए, यह बात तो ठीक है लेकिन जनता के दूर हटाने के लिए भी इतना पैसा खर्च करना पड़े, इस तरह का जो सिद्धांत आपने बना लिया है, मैं जानना चाहूंगा कि कम से कम एलेक्शन टाइम में तो इस प्रकार का पैसे का दुरुपयोग बन्द किया जायेगा ?

श्री बिद्याचरण शुक्ल : हमेशा इयूटी में रहने का प्रश्न नहीं है। मैंने कहा जब चुनाव के दौरे में जाते हैं तो वहां पर सरकारी काम भी करना पड़ता है इसलिये निजी स्टाफ को ले जाने की आवश्यकता पड़ती है। न केवल प्रधान मंत्री बल्कि विरोधी दल के मंत्री, जैसे श्री नम्बूदरीपाद हैं, उन के साथ भी उन के काम करने वाले आते थे, उन्हें भी काम करना पड़ता था। और जो आप कह रहे हैं कि उन्होंने डायस का इन्तजाम किया तो वह सुरक्षा का इन्तजाम था और सुरक्षा का इन्तजाम करने की जिम्मेदारी पूरी राज्य सरकार की है। और न केवल प्रधान मंत्री के लिये नै माननीय सदस्य को याद दिलाना चाहता

हूँ कि केरल के मुख्य मंत्री श्री नम्बूदरीपाद गये उन के लिये भी उसी तरह राज्य सरकार को इन्तजाम करना पड़ा। ऐसा नहीं है कि किसी एक विशेष दल के मंत्री के लिये करना पड़ा। सुरक्षा के इन्तजाम की जिम्मेदारी राज्य सरकार के ऊपर है। राज्य सरकार स्वयं विवेक से करती है कि कितना इन्तजाम करना चाहिये। उस के ऊपर आप लोग तरह-तरह की बातें लौड़ें यह ठीक नहीं है।

श्री नारायण स्वरूप शर्मा : पहले नेहरू जी के जमाने में नहीं किया जाता था, बुडन बैरियर नहीं बनते थे। लेकिन अब बनते हैं।

MR. SPEAKER : I am not allowing a discussion on it now.

श्री सीताराम केसरी : मैं यह जानना चाहता हूँ कि जो मंत्री लोगों ने यात्रा की मान लीजिये जो कांग्रेस की तरफ से गये या जिस दल की तरफ से गये तो क्या संगठन ने उन की यात्रा के लिये कुछ कीमत या पैसा आप को दिया है कि नहीं, इस की खबर है कि नहीं ?

श्री बिद्याचरण शुक्ल : जो मंत्री लोग और हैं जहाँ तक मुझे सूचना है उनके लिये संगठनों ने या उन्होंने स्वयं उसका खर्चा दिया है। सरकार ने उस पर कोई खर्च नहीं दिया।

SHRI PILOO MODY : This Government has become so shameless that it has lost all sense of proportion in matters like this. It has been published in the papers that the Prime Minister's expenditure in Bihar over and above the requirements of security was in the neighbourhood of Rs. 4—6 lakhs; her two-day visit to Bengal over and above the requirements of security cost Rs. 98,000. Now, Mr. Chavan came to my constituency during the elections and he was also doing the same as I was doing; there was a motorcade of seven cars with officials

and others going along with him. He was only going to address a public meeting seven miles from Godhra and return back again and he could not possibly have done any work on his way. But he had officials of all types accompanying him; in addition steel helmeted policemen also. I want to know whether this Government wants to establish as precedent in this country that anybody who has authority is allowed to use every type of machinery of Government in order to further his political ends or are they even at this belated stage going to lay down some code of conduct consistent with human decency and decencies of public life so that things like that do not happen in future.

SHRI VIDYA CHARAN SHUKLA : I am sorry the hon. Member did not pay any attention to my replies and I shall repeat them so that he can understand what arrangements are made when Ministers go on non-official tours like this. Whenever Ministers go on non-official tours the State Governments make arrangements; it is not for any Minister or Mr. Chavan to specify which officer should accompany him or should not come with him or how many policemen and security-men should go with him; it is all to be decided by the State Government. If they decide to send some officials and security-men it is not for the Minister concerned to object to that. It is not unhealthy traditions are being laid by any such things. A code of conduct had been laid down for the Ministers that whenever they go on non-official tours how many officials or their personal staff can go with them and who will pay for their expenditure. All these things are laid down properly by the Government.....

SHRI PILOO MODY : Are they consistent with public decency ?

SHRI VIDYA CHARAN SHUKLA : The principles we have laid down are healthy and we are following them.

SHRI PILOO MODY : Most unhealthy.

SHRI VIDYA CHARAN SHUKLA : The only difficulty is, the hon. Members are unnecessarily mixing up the functions

of the Central Government and the functions of the State Governments when the Ministers go on tour.

SHRI PILOO MODY : Sir, just one moment. I gave two specific instances in Bihar and West Bengal, where expenditure was incurred over and above the needs of security. As a matter of fact, the Governor of Bihar was in a real predicament, because he did not know whom he was going to charge this money to. That has not been replied to.

SHRI VIDYA CHARAN SHUKLA : As far as this particular matter is concerned, any bill which is not borne by the Central Government or the State Governments will definitely be paid by the party or by the Prime Minister herself. So, there is no question of its being paid by Government. (*Interruption*).

SHRI JAIPAL SINGH : Mr. Speaker, Sir, in this cry of decency, code and everything else, the basic issues are being missed. It is all a question of security, whether it is the Prime Minister or the Minister of Tourism and Civil Aviation, Dr. Karan Singh. I had the privilege of going round with the Ministers and hosting them. Now, the whole question is these security arrangements are necessary not only for those undeserving Ministers there but are as necessary for Mr. Piloo Mody also. The hon. Minister of State has made it clear that the arrangements are made by the State Governments. It is not that the Prime Minister or Dr. Karan Singh have demanded that there should be a motorcade, a lot of vehicles or a cavalcade.

MR. SPEAKER : What is the question ?

SHRI JAIPAL SINGH : My question is this : this question should not be raised here.

श्री हुकमचन्द कच्छबाय : आपके घर में जाकर पूछें ?

श्री जयपाल सिंह : बैठो ।

MR. SPEAKER : Do not provoke him, Mr. Kachwai.

SHRI JAIPAL SINGH : My point is this, and my grievance is this : that (b) should have been answered. But at the same time, this question of local arrangements is a matter for the States. They do not arise here at all.

MR. SPEAKER : That is what the Minister said. Shri Hem Barua.

SHRI HEM BARUA : Apart from Ministers attending election meetings with all the official paraphernalia, there are instances of Ministers attending the AICC meetings outside Delhi along with official tour programmes. The *Statesman* of Delhi has come out with a list of Ministers who have done it and with the amount of money they spent on official tours. They fix official programmes round about the city where the AICC meetings are held. This is an instance of corruption of the worst type. In view of all this, may I know—fortunately the Prime Minister is not present—whether the Government propose to instruct the Ministers concerned not to misuse their official position by taking official paraphernalia with them when they go out on non-official business like addressing public meetings in the course of elections or attending the AICC meetings? There should be some morality in this.

SHRI VIDYA CHARAN SHUKLA : I have already stated that instructions already exist for such purposes, and I do not think any misuse has been made. So, there is no question of issuing any fresh instructions.

As far as the question of attending the AICC meetings along with some official engagements is concerned, it is normally not done. Somewhere it might have happened that the Minister concerned might have had to attend some official engagement either on the way or the way or nearabout that place. But that is not done deliberately.

SHRI PILOO MODY : What about the Prime minister?

SHRI VIDYA CHARAN SHUKLA : Well, nobody should try and connect these two things together. All I can say is

that, as far as possible, Ministers should try to avoid this kind of thing. Some Hon. Members (*Rose*)

MR. SPEAKER : Shall we spend the whole hour on this question?

This is a question where he has given his answers with which you do not agree. He is not going to change his views now.

SHRI BAL RAJ MADHOK : If you are satisfied, we are satisfied.

MR. SPEAKER : It is not a question of my being satisfied. Should we lose the Question Hour in this controversy?

SHRI RANGA : What about the code of conduct for the ministers?

MR. SPEAKER : If there is a code of conduct for the ministers, the minister may later on give the information.

Foreign Collaboration in Hotel Industry

*1172. **SHRI BEDABRATA BARUA :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that foreign collaborations in Hotels have been approved in the past ;

(b) If so, what existing hotels in India are run by foreigners and Indians jointly ; and

(c) whether any good results have followed such collaborations ?

THE DEPUTY MINISTER IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI) (a) Yes, Sir.

(b) At present, only one hotel, the Oberoi Intercontinental in New Delhi, is being run by East India Hotels Ltd. in collaboration with Intercontinental Hotels Corporation of U. S. A.

(c) Yes, Sir. Hotels belonging to an international chain are an obvious advantage in the development of foreign tou-